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C.A.No. 3902 OF 1999  
ITEM NO.108

COURT NO.7

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

C. A. No. 3902/1999

Mangal Prasad Tanoli(dead) by Lrs. Appellant(s)

VERSUS

Narvedshwar Mishra(dead) by Lrs. & Ors. Respondent(s)

Date: 09/12/2004 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE Mr. JUSTICE ARUN KUMAR

For Petitioner(s)Mr. R.N. Malhotra, Sr. Adv.  
Dr. I.B. Gaur, Adv.

For Respondent(s)RR-Ex-parte

UPON hearing counsel the Court made the following  
O R D E R

Deleted from the list, as requested by the counsel  
for the appellant.

(R.K. DHAWAN)  
COURT MASTER

(VEERA VERMA)  
COURT MASTER